

**Reservation in promotions to S.C. and S.T. Employees in I.O.C. (Marketing Division), New Delhi**

3705. **SHRI RAM CHARAN** Will the Minister of PETROLEUM AND CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether 50 per cent promotions in I.O.C. (Marketing Division), as already declared, are being reserved for SC/ST employees till the quota reserved for them is fulfilled in each category;

(b) if not, what percentage of reservation is made in promotions for SC and ST employees and what is future policy in this regard;

(c) what is total number of Assistants working in Delhi and how many of them belong to Scheduled Castes/Tribes;

(d) the reasons why the required number of promotions due for SC and ST employees have not been made so far; and

(e) what are the efforts made to fill the reserved quota in each category and what progress achieved in this regard with reference to reply to U.S.Q. No. 1547 part (e) dated 30-3-76?

**THE MINISTER OF PETROLEUM AND CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA):**

(a) to (e). The required information is being collected and will be laid on the Table of the House.

**भारत रेलवे स्टेशन**

3706. **श्री चन्द्र देव प्रसाद वर्मा :**  
क्या रेल मंत्री यह बताने की कृपा करेंगे कि पूर्व रेलवे पर दानापुर डिब्बीजन में भारत रेलवे स्टेशन के विकास के लिए मंत्रालय ने क्या कार्यवाही की है ?

रेल मंत्रालय में राज्य मंत्री (श्री शिव नारायण) : भारत स्टेशन पर ऊंची सतह के

प्लेटफार्म, दूसरे दर्जे के प्रतीक्षालय, प्रतीक्षा-कक्ष, विश्रामालय, भोजनालय, पूछताछ कार्यालय आदि जैसी अपेक्षित यात्री सुविधाओं की पहले से ही व्यवस्था है। इन सुविधाओं का और विस्तार करने का फिलहाल कोई प्रस्ताव नहीं है :

**Sale of Antibiotics and Vitamins at subsidised Prices**

3707. **SHRI GOVINDA MUNDA:** Will the Minister of PETROLEUM AND CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that antibiotics and vitamins are being sold at subsidised prices by the canalising agency, the State Chemicals and Pharmaceuticals Corporation of India Limited;

(b) if so, how the loss incurred is adjusted and how much loss is to be adjusted against the sale of L-Base; and

(c) when L-Base is used in production of an antibiotic Chloramphenicol and Chloramphenicol Palmitate, why should L-Base bear the burnt of the loss and why it should not be subsidised also?

**THE MINISTER OF PETROLEUM AND CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA):**

(a) The prices of imported canalised bulk drugs distributed by the State Chemicals & Pharmaceuticals Corporation of India Ltd. are generally fixed in accordance with the CCI&E's formula. While fixing the sale prices, efforts are however, made to keep the prices of certain essential bulk drugs at as low a level as possible by loading the losses thereon on certain other bulk drugs.

2. The sale of the following imported canalised bulk drugs distributed by the CPC is at present made at a price lower than the price